

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23543/2023

(Arising out of impugned final judgment and order dated 07-07-2023 in WC No. 22451/2012 passed by the High Court Of Judicature At Allahabad)

CHURCH OF NORTH INDIA TRUST ASSOCIATION

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and IA No.215669/2023-EXEMPTION FROM FILING O.T. and IA No.218366/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES )

Date : 06-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.  
Mr. Dhiraj Abraham Philip, AOR  
Mr. Febin Mathew Varghese, Adv.  
Mr. Manish Gandhi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

In the meanwhile, Status quo existing as on  
today, to continue.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(NIDHI WASON)  
COURT MASTER (NSH)